

other forest-dwelling communities doing away with the present legal need for their consent while handing over their forest land to industry under the Forest Rights Act, 2006; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) No, Sir. There is no such proposal to amend the Forest Rights Act, 2006.

(b) Question does not arise in view of answer to part (a) above.

#### **Schemes for development of sports in Rajasthan**

†459. SHRI ASHK ALI TAK: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the names of the schemes which have been implemented in the current financial year in Rajasthan for the development of sports and the details of amount allocated and amount spent under each head; and

(b) whether any scheme has been proposed for the construction of an international level stadium in Rajasthan?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The following schemes are being implemented in the current financial year all over the country including the State of Rajasthan:

- (i.) Rajiv Gandhi Khel Abhiyan (RGKA)
- (ii.) Urban Sports Infrastructure Scheme (USIS)

In addition, the Sports Authority of India (SAI) has the following Sports Promotional Schemes which are implemented uniformly throughout the country:

- (i.) National Sports Talent Contest (NSTC)
- (ii.) Army Boys Sports Company (ABSC)
- (iii.) SAI Training Centres (STC)
- (iv.) Special Area Games (SAG) Extension Centres of STC/SAGs
- (v.) Centre of Excellence (COE)

No fund is being allocated under the first two schemes State-wise as they are demand-driven and subject to availability of funds, clearances of Utilization Certificates, etc.

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†Original notice of the question was received in Hindi.

The SAI does not allot funds for promotion of sports State-wise. The amount is allocated to each scheme and then to a region. The State of Rajasthan falls under the SAI Netaji Subhash Western Regional Centre, Gandhinagar.

This Regional Centre also covers the States of Rajasthan, Goa, Gujarat and Maharashtra. The amount released for this region scheme-wise during the current financial year is as under:

Sl. No.	Name of Sports Promotional Scheme	Amount Released (in ₹Lakhs)
1.	NSTC Schemes	39.00
2.	STC Schemes	470.00
3.	Extension Centres of STC/SAGs	55.00
4.	COE Schemes	15.00
TOTAL		579.00

(b) No Sir.

#### **Utilisation of youth force**

460. SHRI BASAWARAJ PATIL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the State-wise details of population of youth as per Government data;
- (b) the action plan for the best utilization of youth force by Government; and
- (c) the hurdles particularly faced by the implementation of the schemes for best utilization of youth force?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The State-wise details of population of youth aged 15-29 years, as defined in the National Youth Policy - 2014, as per Office of Registrar General & Census Commissioner 2011 data, is given in the Statement (*See below*).

(b) and (c) The Government have introduced a National Youth Policy 2014 in February, 2014. The various Ministries/Departments of the Government of India are required to prepare an Action Plan for implementation of the National Youth Policy 2014. As such, all concerned Ministries/Departments of Government of India have been requested to furnish a Plan of Action for implementation of National Youth Policy. On receipt of the inputs from all the concerned Ministries/Departments, a consolidated Plan of Action will be prepared for implementation.